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TAURIAN MPS LIMITED

CIN: U14200MH2010PLC250083

Our Company was originally incorporated on June 28, 2010, as a Private Limited Company in the name of "Rashi Resources Private Limited" under the provisions of Companies Act, 1956 with the Deputy Registrar of Companies, National Capital Territory of Delhi and Haryana. Subsequently pursuant a Special Resolution of our Shareholders passed in the Extra-Ordinary General Meeting held on July 04, 2022, the name of our Company was changed from "Rashi Resources Private Limited" to "Taurian MPS Private Limited" and a Certificate of Incorporation pursuant to change in name was issued on July 22, 2022, by the Registrar of Companies, Mumbai. Further, pursuant to a Special Resolution of our Shareholders passed in the Extra-Ordinary General Meeting held on July 27, 2024, our Company was converted from a Private Limited Company to Public Limited Company and consequently, the name of our Company was changed to "Taurian MPS Limited" and a Fresh Certificate of Incorporation consequent to Conversion was issued on November 05, 2024 by the Registrar of Companies, Central Processing Centre. The Corporate Identification Number of our Company is U14200MH2010PLC250083. For details in relation to the incorporation, Change in Registered Office, and other details, please refer to the chapter titled "Our History and Certain Other Corporate Matters" beginning on page 203 of the Red Herring Prospectus.

Registered Office: Office Premises No. 201-C, A-Wing, Poonam Chambers, Shivsagar Estate, Dr. Annie Besant Road, Worli, Mumbai-400018, Maharashtra, India | **Telephone:** 022 2967 0682 | **E-Mail:** cs@tauriannmps.com | **Website:** www.tauriannmps.com

Contact Person: Ms. Nidhi Varun Kumar, Company Secretary and Compliance Officer

PROMOTERS OF OUR COMPANY: Mr. YASHVARDHAN SUMIT BAJLA, MS. PUJA SUMIT BAJLA, PALSS PROPERTIES PRIVATE LIMITED, CASTELOS PARTS PRIVATE LIMITED AND DANTA RESINS PRIVATE LIMITED

THE OFFER

INITIAL PUBLIC OFFER OF UPTO 24,87,200* EQUITY SHARES OF FACE VALUE OF ₹ 10.00 EACH ("EQUITY SHARES") OF TAURIAN MPS LIMITED (THE "COMPANY" OR THE "OFFERER") FOR CASH AT A PRICE OF ₹ (●) PER EQUITY SHARE INCLUDING A SHARE PREMIUM OF ₹ (●) PER EQUITY SHARE (THE "OFFER PRICE") AGGREGATING TO ₹ (●) LAKHS ("THE OFFER"). THE OFFER INCLUDES A RESERVATION OF UPTO 2,99,200 EQUITY SHARES AGGREGATING TO ₹ (●) LAKHS WILL BE RESERVED FOR SUBSCRIPTION BY MARKET MAKER TO THE OFFER (THE "MARKET MAKER RESERVATION PORTION"). THE OFFER LESS THE MARKET MAKER RESERVATION PORTION I.E. NET OFFER OF UPTO 21,88,000 EQUITY SHARES AGGREGATING TO ₹ (●) LAKHS (THE "NET OFFER"). THE PRICE BAND AND THE MINIMUM BID LOT HAS BEEN DECIDED BY OUR COMPANY IN CONSULTATION WITH THE BOOK RUNNING LEAD MANAGER AND WILL BE ADVERTISED IN ALL EDITION OF BUSINESS STANDARD (A WIDELY CIRCULATED ENGLISH NATIONAL DAILY NEWSPAPER) AND ALL EDITION OF BUSINESS STANDARD (A WIDELY CIRCULATED HINDI NATIONAL DAILY NEWSPAPER) AND MARATHI EDITION OF PRATAHAKAL, A MARATHI DAILY NEWSPAPER (MARATHI BEING THE REGIONAL LANGUAGE OF MAHARASHTRA WHERE OUR REGISTERED OFFICE IS LOCATED), AT LEAST TWO WORKING DAYS PRIOR TO THE BID/OFFER OPENING DATE AND SHALL BE MADE AVAILABLE TO THE EMERGE PLATFORM OF NATIONAL STOCK EXCHANGE OF INDIA LIMITED ("NSE OR NSE EMERGE") FOR THE PURPOSES OF UPLOADING ON THEIR WEBSITE.

**Subject to finalisation of basis of allotment.*

CORRIGENDUM: NOTICE TO INVESTORS

THIS CORRIGENDUM IS WITH REFERENCE TO THE RED HERRING PROSPECTUS DATED SEPTEMBER 01, 2025 FILED BY TAURIAN MPS LIMITED IN RELATION TO THE OFFER WITH REGISTRAR OF COMPANIES, MUMBAI AND SUBMITTED WITH EMERGE PLATFORM OF NATIONAL STOCK EXCHANGE OF INDIA LIMITED

Attention to the investor is drawn:

1. The timeline on the Cover pages, i.e. page nos. 00 and 01 shall be revised as follows:

Anchor Investor Bid/Offer period	Thursday, September 04, 2025
OFFER OPENS ON ^	Tuesday, September 09, 2025
OFFER CLOSING ON	Thursday, September 11, 2025

** Subject to finalization of the Basis of Allotment*

(1) The Company in consultation with the Book Running Lead Manager, have considered participation by Anchor Investors in accordance with the SEBI ICDR Regulations. The Anchor Investor Bid / Offer Period shall be one Working Day prior to the Bid / Offer Opening Date.

(2) Our Company may, in consultation with the Book Running Lead Manager, consider closing the Bid / Offer Period for QIBs one Working Day prior to the Bid / Offer Closing Date in accordance with the SEBI ICDR Regulations.

(3) UPI mandate end time and date shall be at 5:00 pm on the Bid / Offer Closing Date.

^ September 08, 2025, being an RBI holiday for banks in Maharashtra, and since the Registered Office of Taurian MPS Limited is situated in Mumbai, Maharashtra, the Issue will open for subscription on Tuesday, September 09, 2025 and shall close on Thursday, September 11, 2025

2. The Offer Program on page nos. 302 and 312 shall be revised as follows:

Bid / Offer Opens on ^	Tuesday, 09 September 2025 ⁽¹⁾
Bid / Offer Closes on	Thursday, 11 September 2025 ⁽²⁾⁽³⁾
Finalization of Basis of Allotment with the Designated Stock Exchange	On or about Friday, 12 September 2025
Initiation of Allotment / Refunds / Unblocking of Funds from ASBA Account or UPI ID linked bank account*	On or about Monday, 15 September 2025
Credit of Equity Shares to Demat accounts of Allottees	On or about Monday, 15 September 2025
Commencement of trading of the Equity Shares on the Stock Exchange	On or about Tuesday, 16 September 2025

Note:

(1) Our Company, in consultation with the Book Running Lead Manager, may consider participation by Anchor Investors in accordance with the SEBI ICDR Regulations. The Anchor Investor Bid / Offer Period shall be one Working Day prior to the Bid / Offer Opening Date in accordance with the SEBI ICDR Regulations.

(2) Our Company in consultation with the Book Running Lead Manager, consider closing the Bid / Offer Period for QIBs one Working Day prior to the Bid / Offer Closing Date in accordance with the SEBI ICDR Regulations

(3) Pursuant to NSE circular no. 07/2025 dated June 18, 2025, bidding for all categories shall close at 4:00 PM & UPI mandate end time and date shall be at 5:00 pm IST on Bid / Offer Closing Date, i.e. Thursday, 11 September 2025.

^ September 08, 2025, being an RBI holiday for banks in Maharashtra, and since the Registered Office of Taurian MPS Limited is situated in Mumbai, Maharashtra, the Issue will open for subscription on Tuesday, September 09, 2025 and shall close on Thursday, September 11, 2025.

For TAURIAN MPS LIMITED
Sd/-
Mr. Yashvardhan Sumit Bajla
Designation: Managing Director
DIN: 09018391

Date: September 04, 2025
Place: Mumbai, Maharashtra

Disclaimer: Taurian MPS Limited is proposing, subject to market conditions and other considerations, public issue of its Equity Shares and has filed the Red Herring Prospectus with the Registrar of Companies, Mumbai on September 01, 2025. The Red Herring Prospectus is available on the website of the Book Running Lead Manager at www.grexitcorporate.com the website of the NSE i.e. www.nseindia.com, and website of our Company at www.tauriannmps.com. Investor should note that investment in equity shares involves a high degree of risk. For details, investors should refer to and rely on the Red Herring Prospectus, including the section titled "Risk Factors" of the Red Herring Prospectus, which has been filed with ROC. The Equity Shares have not been and will not be registered under the U.S. Securities Act ("the Securities Act") or any state securities laws in United States and may not be issued or sold within the United States or to, or for the account or benefit of, "U.S. persons" (as defined in Regulations under the securities Act), except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the Securities Act of 1933.

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